

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00080/2017

IN

ORIGINAL APPLICATION NOs.170/01246/2014

DATED THIS THE 22nd DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

T. Venkatesh,
S/o late Thimmaiah,
Aged about 61 years,
R/at 144, 3rd Main
5th 'A' Cross,
Mudalpalya,
Bangalore-72.

...Petitioner

(By Shri. R.Kalyan , Advocate)

Vs.

1.Sri Ajay Narayan Jha,
Secretary to the Government of India,
Ministry of Environment &
Forests and Climate Change,
Indira Paryavaran Bhavan,
Jor Bagh Road, Aliganj,
New Delhi-110003.

2.Sri Saibalbal Das Gupta, IFS,
Director General,
Forest Survey of India,
Kaulagarh Road,
Dehradun-248 195.

3.Sri Ashutosh, IFS,
Regional Director,
Forest Survey of India,
Southern Zone,
8th Floor, B-Wing,
Kendriya Sadan
Koramangala, Bangalore-34.

4.Sri Sushant Sharma, IFS,
Deputy Director (P&A)
Forest Survey of India,
Kaulagarh Road,
Dehradun-248195.

...Respondents

(By Shri S.Prakash Shetty... Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel for the respondents submits that a Writ Petition.No.5898/2017 has been filed before the Hon'ble High Court of Karnataka and notice has been issued in respect of our order . Therefore, Contempt Petition is dismissed with liberty to rejuvenate it on the conclusion of the Writ Petition. . Notices are discharged. No order as to costs.

(PK.PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00080/2017

Annexure C-1: Certified copy of Final order in OA.No1246/2014 dated 16.2.2016 passed by CAT, Bangalore Bench.

Annexure C-2: Certified copy of the legal notice dated 30.11.2016

Annexure C-: Certified copy of reply to notice dated 9.3.2017

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